Telephone Services in Districts of **Bhopal Division**

8234 SHRI PRATAP BHANU SHARMA Will the Minister of COMMUNICATIONS be pleased to state.

- (a) whether the telephone services in the districts of Bhopal division namely Vidisha, Raisen and Sihore districts are very poor.
 - (b) if so the reasons therefor
- (c) whether Raisen-Vidisha, Udaipura-Raisen Vidisha-Shamsabad Budni-Sihore Budni-Bhopal, Bhopal-Diwangani and Nasrullahgani-Bhopal telephone lines mostly remain out of order
 - (d) if so the reasons thereof and
- (e) the steps proposed to improve the telephone systems of the above mentioned lines?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SANTOSH MOHAN DEV) (a) No, Sir Telephone services in the districts of Bhopal division are satisfactory

- (b) Question does not arise in view of reply as (a) above
- (c) No. Sir Performance of various trunk lines of Vidisha Raisen and Sihore is quite satisfactory
- (d) Question does not arise in view of reply as (c) above
- (e) Efforts are being made to keep the performance of trunk lines at a satisfactory level through vigorous maintenance routines and rectification of faults

S T.D. Facility Between Bhubaneswar and Bhadrak

8235 SHRI ANANTA PRASAD SETHI Will the Minister of COMMUNICATIONS be pleased to state

- (a) whether STD telephone facility was to be extended between Bhubaneswar and Bhadrak during the year 1986-87
 - (b) if so, the progress thereof and
- (c) if it has not been done the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) (a) No. Sır

(b) and (c) The STD facility between Bhubaneswar and Bhadrak will be feasible after augmentation of the long-distance circuits for which action is being taken

Single Law on Property succession

8236 SHRIMATI KISHORI SINHA WIII the Minister of LAW AND JUSTICE be pleased to state

- (a) whether the existing laws on property succession prescribe different norms for inheritance for sons and daughters in different religious groups
- (b) if so whether there is any proposal to have a single law of inheritance for all people irrespective of their religious faith and
 - (c) if not the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI HR BHARDWAJ) (a) Yes Sir

- (b) The proposal to bring about a voluntary uniform civil code which is under the consideration of the Government may provide for a single law of inheritance. But no decision has yet been taken
 - (c) Does not arise

[Translation]

Increase in Petroleum Products Prices

8238 SHRI RAM PUJAN PATEL WILL the Minister of PETROLEUM AND NATU-RAL GAS be pleased to state